

**Central Administrative Tribunal  
Principal Bench**

**OA-56/2015**

New Delhi, this the 12<sup>th</sup> day of December, 2018

**Hon'ble Ms. Nita Chowdhury, Member (A)  
Hon'ble Mr. S.N. Terdal, Member (J)**

Dr. A.K. Shivhare, S/o P.L. Shivhare,  
Aged about 44 years, Assistant Director  
Directorate of Cotton Development  
Bhoomi Sarvenkshan Bhawan, Katol  
Road, Nagpur – 440013

...Applicant

(None)

Versus

1. Union of India, Through Secretary to  
the Government of India  
Department of Agriculture and Cooperation  
Ministry of Agriculture, Krishi Bhawan  
New Delhi – 110001.
2. Union Public Service Commission  
Through its Chairman, Dhaulpr House  
Shahjahan Road, New Delhi – 110003.

....Respondents

(By Advocates :Dr. Ch. Shamshuddin Khan for R-1  
Sh. Ravinder Aggarwal for R-2)

**ORDER (ORAL)**

**Ms. Nita Chowdhury, Member (A):**

Nobody appeared for the applicant on 05.02.2018,  
04.04.2018 and 02.07.2018. It was recorded on  
04.04.2018 that as an indulgence last opportunity is

granted to the applicant to argue his case. Thereafter on 02.07.2018 also, nobody appeared for the applicant. In view of the consistent non-prosecution of the matter by the applicant, the OA is dismissed in default and for non-prosecution. No costs.

**(S.N. Terdal)**  
**Member (J)**

**(Nita Chowdhury)**  
**Member (A)**

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